

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4382

ANSWERED ON:21.04.2015

VETERINARY HOSPITALS

Kothapalli Smt. Geetha

**Will the Minister of AGRICULTURE be pleased to state:**

(a) the steps being taken by the Government for setting up of new veterinary hospitals, dispensaries, polyclinics in each State during the 12th Plan period; and

(b) the funds allocated by the Union Government to various States including Telangana and Andhra Pradesh for the 12th five year plan period, State/UT-wise?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) Veterinary hospitals, dispensaries, polyclinics etc. are set up by the States/ Union Territory (UT) Governments depending upon the livestock population in a particular area and availability of resources. However, in order to address the need to set up new veterinary hospitals/ dispensaries by the States/UTs and to strengthen/ equip the existing ones, the Department started a scheme in August, 2010, namely 'Establishment and Strengthening of existing Veterinary Hospitals & Dispensaries (ESVHD)' as part of Centrally Sponsored Scheme 'Livestock Health & Disease Control (LH&DC)' during 11th Plan period. The scheme is continued during 12th Plan period.

(b) The scheme is demand driven and financial assistance is provided under the scheme to States on 75:25 basis of cost norms of the scheme between the Centre and States except NE States, where the grants are provided on 90:10 basis. Details of the funds released to the States/UTs including Andhra Pradesh (now bifurcated to Andhra Pradesh and Telangana) since inception of the scheme i.e. Financial Year 2010-11 to 2014-15 is given in annexure. The Budgetary provision for this Scheme at Budget Estimates (BE.) stage is kept at Rs. 1300.00 Lakhs for Financial Year 2015-16.